

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A No. 597 of 1996.

Tuesday this the 18th day of June 1996.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Pradeepkumar K.K.,
Radion Mechanic Highly Skilled II,
Radar Section,
Naval Ship Repair Yard,
Naval Base, Kochi.

.. Applicant

(By Advocate Smt. Sumathi Dandapani)

Vs.

1. The Flag Officer, Commanding-
in - Chief,
Southern Naval Command, Kochi-3.

2. Civilian Gazetted Officer,
Southern Naval Command, Kochi-3.

3. Shri T.J. Antony,
Radar Mechanic, Highly Skilled-I,
Naval Ship Repair Yard,
Naval Base, Kochi.

.. Respondents

(By Advocate Mr P.R. Ramachandra Menon, Addl.CGSC)

The application having been heard on 18th June, 1996,
the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant challenges the promotion granted to
third respondent, on the ground that the post in question is
a reserved post and that he is a member of a Scheduled Caste.

These facts are not denied by counsel for respondents.

But, he would submit that the post was de-reserved, as no official belonging to a Scheduled Caste was available at the material time. We do not intend to make a fact adjudication. A3 representation made by applicant is pending consideration before first respondent and first respondent will pass a speaking order thereon, within one month from today, and communicate the same to applicant.

2. Standing counsel submits that he will forward a copy of the Original Application and a copy of this order to first respondent for compliance. We record the submission.
3. Application is disposed of as aforesaid. No costs.

Tuesday this the 18th day of June 1996.


P.V. VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

rv18/6.

List of Annexure

Annexure/A3: True copy of representation filed by the applicant before the 1st respondent on 20.5.96.